

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.508/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	Small Industries Development Bank of India-Versus-Tirupati Jute Industries Ltd.		
Under Section	7 I B C		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

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D. Ban Ray
Jishnu Choudhury
Ruby Ghose

Adversely

Respondent

D. Ban Ray
8/11/2017

Siddhartha Chatterjee
Nilabja Seal
Adv.

gdn.

Petitioner

Seal
8/11/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor submitted that he has filed reply. Ld. Counsel for the financial creditor wants to file rejoinder. Rejoinder may be filed within 7 days with a copy in advance to the opposite party.

List on 17/11/2017.

Se

(Jinan K.R.)
Member (J)

Se

(Vijai Pratap Singh)
Member (J)